



(By Speed Post/By Messenger/By e-mail)

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-17/2015/_____/A

2530

From: Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court, Guwahati

To,

Shri Aditya Hazarika,
Member, MACT, Goalpara

Dated Guwahati the 23rd July, 2020

Subject: Casual leave, Head-quarter leave permission and permission to take the Official vehicle

Reference: Your letter No. MACT/GLP/2020/543 dated 23.07.2020

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that Casual leave for one day i.e. 24.07.2020 is granted to you and Head-quarter leave permission from the evening of 23.07.2020 till the morning of 27.07.2020 and to take the Official vehicle for the journey from Goalpara to Guwahati and back, is also allowed to you.

During your absence the District and Sessions Judge, Goalpara and in his absence the senior-most Judicial Officer at the station will remain in-charge of your Court and Office.

Yours faithfully.

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REGISTRAR (VIGILANCE)

Dated 23.07.2020

Memo No.HC.VII-17/2015/_____/A.

Copy to :-

✓ The District and Sessions Judge, Goalpara for information and necessary action.

REGISTRAR (VIGILANCE)

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